

sion that any party dealing with the Government can take advantage of them.

Shri H. N. Mukerjee: May I add that I asked this question because all Members of Parliament were circulated a certain notification from a certain Department which I shall not name, which mentioned specifically that a Minister of Government was staying with a very important business magnate of Calcutta, and his address was care of a particular business magnate.

WRITTEN ANSWERS TO QUESTIONS

POSTAL TRANSACTIONS BETWEEN INDIA AND PAKISTAN

*362. **Shri A. N. Vidyalaankar:** (a) Will the Minister of Finance be pleased to state whether any agreement has been reached with Pakistan with regard to the Postal Transactions, Provident Fund Accounts, Savings Bank, and Pension Accounts?

(b) If not, what action do Government propose to take in the matter?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). In regard to Savings Bank and Postal certificates the agreement was that transfers of accounts from one country to the other would be permitted upto the 31st March 1949 in the case of Savings Bank and the 30th June 1949 in the case of Postal Certificates. Persons who did not apply for transfer by these dates have to claim payment from the country concerned in the normal course.

As regards Provident Fund Accounts and Pensions, there is an agreement under which payments are made on a provisional basis to displaced Government servants, both Central and Provincial and also to servants of States and local bodies who retired before partition and migrated before the 31st March 1951, subject to subsequent recovery from the Government or local body liable for such pensions and provident funds. Final payments are to be made after verification through the Central Claims Organisation of the two Governments. This agreement does not, however, cover ex-employees of the divided Provinces which have their own separate arrangements.

SECONDARY EDUCATION COMMISSION

*368. **Shri Bhehhikotiah:** (a) Will the Minister of Education be pleased

to state whether the Secondary Education Commission has circulated a questionnaire?

(b) If so, what is the purpose of the questionnaire?

(c) To whom has it been sent?

(d) Will a copy of the questionnaire be placed on the Table of the House?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) The purpose is to elicit comments of educationists and others interested in education all over the country on the various problems to be investigated by the Commission.

(c) The questionnaire has been widely circulated to State Governments, Universities, educational institutions whose names were suggested by the States, editors of important educational journals, teachers and educational associations, Members of Parliament and prominent educationists.

(d) A copy of the questionnaire is laid on the Table of the House. [Placed in Library. See No. P-76/52]

SECONDARY EDUCATION IN ANDAMANS

*369. **Shri Raghavaiah:** (a) Will the Minister of Education be pleased to state whether representations have been received from the Andaman Islands regarding improving the Secondary Education there?

(b) Is it a fact that knowledge of Hindustani, which is the mother tongue of the majority of the people there, is made a condition for the employment of teachers?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No, but the Andaman Indian Association submitted a memorandum to the Home Secretary of the Government of India when he visited the Islands early in 1951.

(b) No, but in employing teachers preference is always given to those who know Hindustani.

CONFERENCE OF INTERNATIONAL SOCIAL WORKERS

*382. **Shri Balakrishnan:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a conference of international social workers is going to be held in India in the near future;